

13

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/206/2016  
NAME OF THE PETITIONER(S) : A. Ramasubbu  
NAME OF THE RESPONDENT(S) : M/s ANRA Pharmaceuticals Private Limited & 2 others  
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION  
SIGNATURE

REPRESENTATION BY WHOM

For Dr Bhaskar  
Shwetha Vasudevan

Counsel for the  
Respondents 1-3



For J. John  
S.M. Meera Mohideen

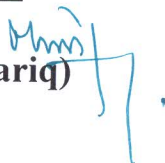
Counsel for the  
Petitioner



**ORDER**

Shri S M Meena Mohideen, counsel for the petitioner present. Ms Shweta Vasudevan, counsel for R1 to R3 present. Counsel for respondent prayed time for filing sur rejoinder. Time extended at request with a direction to serve a copy of the same to the other side in advance before the next date of hearing. The matter is put up for hearing. Put up on 24.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)



(K. Anantha Padmanabha Swamy)  
Member (Judicial)

